

*IN THE INCOME TAX APPELLATE TRIBUNAL
KOLKATA BENCH "A-SMC" KOLKATA*

Before Shri S. S. Godara, Judicial Member

आयकर अपील सं.य/ ITA No. 885/Kol/2019 Assessment Year:2011-12
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Arvind K. Garach PAN: ADWPG2773M	<u>बनाम/ V/s.</u>	I.T.O., Ward 34(2), Kolkata
अपीलार्थी /Appellant	..	प्रत्यर्थी /Respondent

Hearing through video Conferencing

अपीलार्थी की ओर से/By Appellant	None appeared
प्रत्यर्थी की ओर से/By Respondent	Shri Jayanta Khanra, JCIT, Ld.DR
सुनवाई की तारीख/Date of Hearing	13-04-2021
घोषणा की तारीख/Date of Pronouncement	13-04-2021

आदेश /O R D E R

Shri S.S. Godara, JM:

1. This assessee's appeal for assessment year 2011-12 arises against the CIT (Appeals), 10, Kolkata's order dated 28-02-2019 passed in case No. 812/CIT(A)-10/W 34(2)/11-12/2017-18/Kol involving proceedings u/s 143(3)/147 of the Income-tax Act, 1961 in short the 'Act').

I have heard the Ld.DR. Case file perused.

2. At the outset, it is noticed that the assessee seeks permission from this Bench to withdraw its appeal (ITA No. 885/Kol/2019) as he has opted to avail the scheme under "Vivad Se Vishwas Act, 2020" vide his application dated 31-03-2021. The assessee stated that it has been granted certificate by the designated authority in Form No.3 under the provisions of "Vivad Se Vishwas Act, 2020.

3. In view of above, I accept this application of assessee and dismiss this appeal as withdrawn.

4. In the result, the appeal of the assessee is dismissed in above terms.

Order pronounced in open court on 13-04-2021

Sd/-
(S.S. Godara)
Judicial Member

दिनांक:- 13-04-2021 कोलकाता

**PP/Sr.PS

आदेश की प्रतिलिपि अग्रेषित / Copy of Order Forwarded to:-

1. अपीलार्थी/Appellant/Assessee: Shri Arvind K. Garach Suite No. 1402, 2nd Fl., 35 Ezra Street, Kolkata-700 001..
2. प्रत्यर्थी/Respondent/Department: The I.T.O., Ward 34(2), Aaykar Bhawan Purba, 110 Shantipally, Kolkata-107.
3. संबंधित आयकर आयुक्त / Concerned CIT
4. आयकर आयुक्त- अपील / CIT (A)
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण कोलकाता / DR, ITAT, Kolkata
6. गार्ड फाइल / Guard file.

/True Copy/

By order/आदेश से,

सहायक पंजीकार
आयकर अपीलीय अधिकरण,
कोलकाता ।